

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1482  
ANSWERED ON:03.03.2006  
POST ALLOTMENT FACILITIES  
Singh Shri Prabhunath

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

- (a) whether the housing department of the DDA looks after the allotment of flats and the post allotment activities;
- (b) if so, the details of the post allotment activities that are looked after by DDA in Dwarka;
- (c) whether the roads between two lines of flats in Dwarka are narrow and there is no car parking facilities; and
- (d) if so, the details of steps taken/proposed to be taken to enforce post allotment activities including outer white washing/colour washing, etc.?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT ( SHRI AJAY MAKEN )

- (a): The Delhi Development Authority (DDA) has intimated that its Housing Department looks after allotment of flats only and the post allotment activities are looked after by its Engineering Department.
- (b): After the allotment of flats, DDA looks after construction related defects/deficiencies for a maintenance period of six months and maintenance of external services such as roads and drains, scavenging of roads and desilting of drains, water supply and sewerage, parks and street lighting till services of these areas are handed over to Local Bodies.
- (c): DDA has reported that the internal roads between housing blocks and car parking facilities are provided as per norms.
- (d): DDA has informed that the onus of routine maintenance like white-washing/colour washing lies with the individual allottees and Residents Welfare Association.